

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB)No.173/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M

Name of the Company		Berger Paints India Ltd. -Versus- Precision Engineers & Febricators Pvt.Ltd.	
Under Section		8 & 9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rajesh Upadhyay
Anirban Roy

Rajesh Upadhyay
3/11/17

2. Ishani Sinha, Adv. for L & T Finance
Financial Creditors

3/11/17

ORDER

Ld. RP as well as Ld. Advocate on behalf of L & T Finance are present.

The case was already heard on 02/11/2017 and the next date of hearing is on **30/11/2017**.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)